

**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 69/7/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017**

Name of the Company: Kunal Finance and Credit Pvt. Ltd.
V/s.
Anil Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	NATASHA SUTARIA	ADV.	FINANCIAL CREDITOR	Natasha.
2.				

ORDER

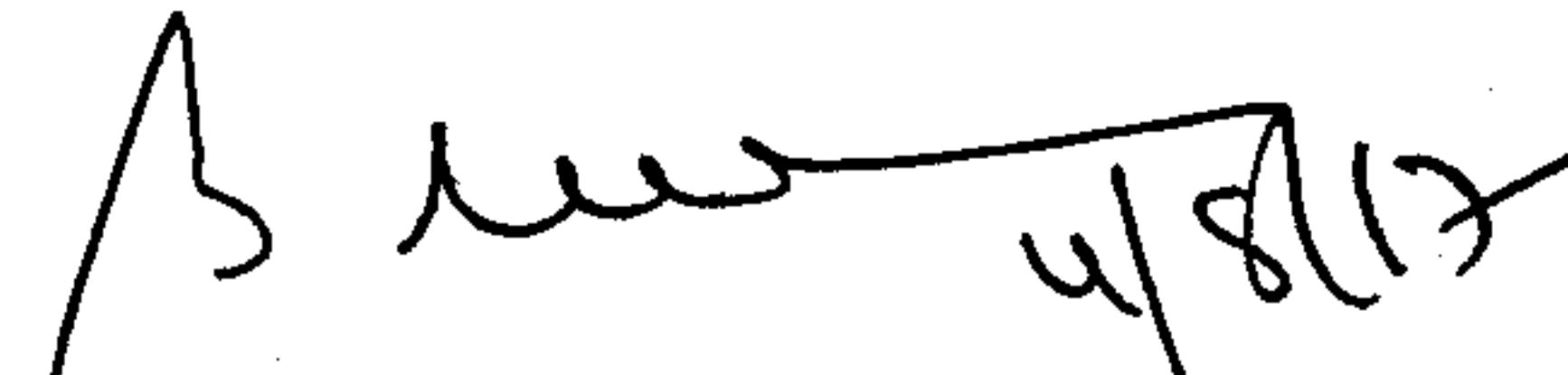
Learned Advocate Ms. Natasha Sutaria present for Financial Creditor/ Applicant.
None present for Respondent.

Proof of dispatch and service of application on Respondent filed.

Heard arguments of Learned Counsel for Applicant.

Applicant is directed to issue notice of date of hearing and serve copy of order and file proof of service.

List the matter on 11.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 4th day of August, 2017.